
(2021) 08 OHC CK 0022
In the Orissa High Court
Case No : W.P.(C) No.21978 Of 2021

Dingar Kumbhar

APPELLANT

Vs

Commissioner of Endowment & Anr

RESPONDENT

Date of Decision : 06-08-2021

Acts Referred:

Citation : (2021) 08 OHC CK 0022

Hon'ble Judges : S.K.Mishra, J;Savitri Ratho, J

Bench : Division Bench

Advocate : Prasanta Kumar Nanda, P. Naidu, A.K. Nath

Judgement

1. This matter is taken up through hybrid mode.
 2. Mr. Prasanta Kumar Nanda, learned counsel for the Petitioner is directed to serve advance copy of the brief either on Miss P. Naidu or Mr. A.K. Nath, learned Advocate appearing for the Commissioner of Endowment in course of the day who shall take instructions in the matter and apprise the Court by the next date.
 3. List this matter on 9th August, 2021 reflecting the names of Miss P. Naidu and Mr. A.K. Nath, learned Advocates appearing for the Commissioner of Endowment in the cause list as well as in the front page of the brief.
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